

### Water Supply Schemes in Himachal Pradesh

291. Dr. Y. S. Parmar: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the public health department took up a water supply scheme for Cheog, near Phogu, Mahasu District, Himachal Pradesh;

(b) whether it is a fact that no proper tank was made at the source of the water and as such the water gets contaminated and supply becomes irregular and inadequate;

(c) whether Government are aware that ever since the scheme was started by the department no water was available to village Damchr which used to be irrigated before; and

(d) whether it is a fact that there are no qualified public health engineers with the Department and practically all the water supply schemes have yielded no results?

The Minister of Health (Shri Karmarkar): (a) to (d). The information is being collected and will be placed on the Table of the Lok Sabha in due course.

### Rebuilding of Nasik Railway Station

292. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) the amount spent on the rebuilding of the Nasik Railway Station;

(b) whether the building operation is completed;

(c) whether it is a fact that the Southern part of the building has cracked; and

(d) the amount required to repair the cracked portion and who is to bear the costs?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The estimated cost of the rebuilding of the station building is Rs. 2,28,273 and the expenditure booked upto October 1957

is Rs. 1,87,567. The accounts of the work have not yet been closed.

(b) Yes, Sir, in the month of October, 1957.

(c) There was some damage to the RCC beams which had sagged and some cracks had developed.

(d) The repairs, excepting welding of reinforcement, have been carried out by the contractor at his cost and, therefore, the exact cost of the repairs is not known. A sum of Rs. 849-32n.p., the cost incurred by the Railway Department for welding the reinforcement etc., is being recovered from the contractor.

### Electrification of Igatpuri

293. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railways are supplying electric light for the Railway Town Igatpuri through a private concern;

(b) if so, at what rate the Railways are supplying the power to the above concern;

(c) at what rate the company is supplying power to the public;

(d) whether it is a fact that the District Municipality had approached the railways that the power supply be through their agency; and

(e) if so, why it was refused?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The Railway have been supplying surplus electric energy to the Igatpuri Electric Supply Co., the local licencees, since 1938 at a flat rate of 2.5 annas per unit, to feed the Igatpuri Municipal Town.

(c) The rates charged by the Supply Co. is not known to the Railways;

(d) and (e). No, Sir. The Municipality at Igatpuri have not approached the Railway for the supply of electric energy through their Agency and the question of refusal does not arise.